

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.413**

**IA/6105/ND/2023 IN IB/328/ND/2023**

**IN THE MATTER OF:**

|                                  |     |            |
|----------------------------------|-----|------------|
| Berry CottsPvt Ltd               | ... | Applicant  |
| Versus                           |     |            |
| Bee K Bee Prints Private Limited | ... | Respondent |

**Under Section 9 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ravinder Singh

For the Respondent : Adv. Karan Gandhi

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **26.04.2024**.

**Sd/-**  
**(Court Officer)**